## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:914 ANSWERED ON:25.11.2009 PERSONS KILLED BY WILD ANIMALS Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of persons killed, houses and crops damaged in the mayhem caused by wild elephants, lions and tigers during the last three years;
- (b) the number of persons who have been paid compensation by the Government so far; and
- (c) the action taken by the Government to check mayhem caused by wild animals and the details of the amount spent in this regard, year-wise and State-wise?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) The number of persons killed by wild elephants, lions and tigers during last three years are as follows:

No. of persons killed

Elephants 1090

Tigers 11

Lions 03

Incidences of house and crop damages by lions and tigers are rare and are not reported to the Central Government. The States have reported damages of 15312 houses and 87269 cases of crop damage by wild elephants in the last three years.

- (b) The rates and actual payment of compensation are decided and paid by the respective State/UT Governments and, therefore, all the details of payments are not collated at the Ministry's level. However, as per information submitted by States in respect of damages by elephants, a total amount of approximately Rs.30.29 crores have been paid as compensation in the last three years.
- (c) The Government of India provides financial assistance to the States to check mayhem caused by wild animals mainly wild elephants. The year-wise and State-wise total amounts released to the State Governments under Project Elephant Scheme and the amounts released for payment of compensation out of the total amount is annexed.